

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.104
C.A.(CAA)/17(AHM)2024

Proceedings under Section 230-232 of Co. Act, 2013

IN THE MATTER OF:

Hiren Industrial Gas Suppliers Pvt. Ltd.
(Transferor Co. 1)

.....Applicant

Bhavesh Gas Suppliers Pvt. Ltd.
(Transferor Co. 2)

.....Respondent

Shri Raipur Minerals And Logistics Ltd.
(Transferor Co. 3)

AM Ispat Ltd.

(Transferor Co. 4)

Keyur Ispat Ltd

(Transferor Co. 5)

Prabodh Steel Pvt.

Order delivered on: 16/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Darshan Pathak, (PCS) (Proxy)

For the Respondent :

ORDER

In compliance of last order dated 02.05.2024 additional affidavit has been filed along with CA certificate in prescribed format in terms of Section 113 of the Company Act, 2013 vide inward diary no. 3977 on 10.05.2024. The same is taken on record.

Heard Counsel for the Applicant Companies and perused the record.

The matter is reserved for orders.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)